

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2568  
TO BE ANSWERED ON 04.12.2019**

**CORPORATISATION OF COACH FACTORIES**

**2568. DR. VISHNU PRASAD M.K.:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there is any plan to corporatize Coach Factories like Rae Bareli, Modern Rail Coach Factory, RCF units in Kapurthala and ICF in Chennai;**
- (b) if so, whether all the stakeholders like contractors, employees, State Government etc. have been consulted;**
- (c) the rationale behind corporatization of these coach factories;**
- (d) whether the interests of workers, both direct and indirect, including contract workers would be taken care of and if so, the details thereof; and**
- (e) the measures taken to ensure that the career prospects and terms and conditions of workers are not altered to their detriment, with details in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY  
( SHRI PIYUSH GOYAL )**

**(a) to (e) A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF  
UNSTARRED QUESTION NO. 2568 BY DR. VISHNU PRASAD M.K. TO  
BE ANSWERED IN LOK SABHA ON 04.12.2019 REGARDING  
CORPORATISATION OF COACH FACTORIES**

**(a) Ministry of Railways has envisaged preparation of an action plan for corporatization of its Production Units including Rail Coach Factories.**

**(b) Consultations with stakeholders in this process has commenced and will continue as part of this initiative.**

**(c) Corporatization is expected to be attended with the following benefits:**

- (i) State-of-the-art technology and modernization**
- (ii) Managerial autonomy**
- (iii) Superior operational efficiency due to better management practices**
- (iv) Export capability**
- (v) Increase Micro, Small and Medium Enterprises (MSME) business**
- (vi) Employment generation**
- (vii) Better benefits to employees**
- (viii) Making India an international hub for rolling stock manufacturing**
- (ix) Attract investments.**

**(d) Such issues are to be decided in consultation with stakeholders at an appropriate later stage.**

**(e) Does not arise.**

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